

(II) Forty-sixth and Forty-seventh Reports

SHRI ARVIND NETAM: I beg to present the following Reports of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes:—

- (1) Forty-sixth Report (Hindi and English versions) of the Committee on the Ministry of Tourism—Reservations for and employment of Scheduled Castes and Scheduled Tribes in India Tourism Development Corporation.
- (2) Forty-seventh Report (Hindi and English versions) of the Committee on the Ministry of Railways (Railways Board)—Reservations for and employment of Scheduled Castes and Scheduled Tribes in Eastern Railway.

12.14 1/4 hrs.

JOINT COMMITTEE ON OFFICES OF PROFIT

Eighth Report

[English]

KUMARI KAMLA KUMARI (Palamau): I beg to present the Eighth Report (Hindi and English versions) of the Joint Committee of Offices of Profit.

12.14 1/2 hrs.

COMMITTEE ON PAPERS LAID ON THE TABLE

(i) Twenty-third Report

[English]

PROF. NIRMALA KUMARI SHAKTAWAT (Chittorgarh): I beg to present the

Twenty-third Report (Hindi and English versions) of the Committee on Papers Laid on the Table.

12.14 3/4 hrs.

(II) Minutes of Twenty-third Report

PROF. NIRMALA KUMARI SHAKTAWAT: I beg to lay on the Table Minutes (Hindi and English versions) of the sittings of the Committee on Papers Laid on the Table relating to their Twenty-third Report.

PETITION RE: REPORT OF THIRD CENTRAL WAGE BOARD FOR SUGAR INDUSTRY

[English]

SHRI BASUDEB ACHARIA (Bankura): I beg to present a petition signed by Shri P.K. Ganguly, Secretary, Centre of Indian Trade Union, New Delhi and others regarding Report of the Third Central Wage Board for Sugar Industry.

12.15 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

Violation of agreement between tobacco exporters/manufacturers and tobacco growers regarding procurement price of tobacco

[English]

SHRI GOPAL KRISHNA THOTA (Kakinada): I call the attention of the Minister of Commerce to the following matter of urgent public importance and request that he may